

Minutes of EFC meeting No. 11 of AM-15 dated 19.2.15 for import of restricted items

Meeting No. 11/AM-15 of EXIM Facilitation Committee (EFC) was held on 19.2.15 at 10:30 a.m. in Room No. 4, Udyog Bhawan, New Delhi under the chairmanship of Shri Darshan Singh, Joint Director General of Foreign Trade to consider the applications for import of restricted items.

2. Following officers attended the meeting:

- (i) Shri V.K. Tyagi, Consultant, D/o Pharma
- (ii) Shri R.K. Sen, Asstt. Director (SBR), M/o Shipping
- (iii) Shri M.K. Chahar, US, MHA
- (iv) Shri J.K. Singh, US, M/o P&NG
- (v) Shri A.K. Agarwal, Addl. IA, D/o C&PC
- (vi) Shri S.K. Bhatnagar, Dy. IA, M/o Steel
- (vii) Shri R.K. Vashisht, US, M/o Textiles
- (viii) Shri K.K. Tiwari, IA, DHI
- (ix) Shri Rajesh Malhotra, Dy. DG, DGFT
- (x) Shri D.C. Katoch, FTDO, DGFT

2.1 Special Invitee –Dr. Tapan Sashoo, VP (R&D), Shri Vinay Chaudhury, Manager, and Shri R.Bharti, GM, from Maruti India Limited.

3. Total cases considered in the meeting were 214. Following decisions were taken by the Committee:

3.1 Following 60 cases were approved, on the basis of the recommendations of the concerned technical authorities or as decided by the Committee, as mentioned in column 6 of the table below. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. For cases of import of air-conditioners, the Committee decided to approve the applied quantity or 5000 nos., whichever is lower for applicants who are applying for the first time:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (Rs. lakh)	Basis for approval
(I)	(II)	(III)	(IV)	(V)	(VI)
Part 1 – Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	Manjri Horse Breeders' Farm Pvt. Ltd., Mumbai 01/53/8401/AM-15/M-43/IC	13.10.14	1 no. of STALLION / COLT & 28 nos. of BROODMARES / FILLIES	1800.00	Recommended by D/o AHD&F vide OM No.102-77/2014-Trade dated 10.2.15. Ex – Post Facto approval granted.
2.	Supimal Das, Kolkata 01/53/162457/AM-15/S-79/IC	4.9.14	Live Ornamental fishes	22.31	Recommended by DAHD&F vide letter No. 102-119/2014-Trade dated 10.2.15.
3.	Asheesh Dabral, Kolkata 01/53/162557/AM-15/A-47/IC	14.11.14	02 nos. of Live Horse	10.27	Recommended by D/o AHD&F vide OM No.102-23/2014-Trade dated 10.2.15.
4.	Western Aquarium, Chennai 01/53/162708/AM-15/W-7/IC	17.12.14	1270000 nos. of Ornamental fish	67.98	Recommended by AHD&F vide letter No.35029/32/2014-Fy(Trade) dated 10.2.15.
5.	Advinus Therapeutic Ltd., Bangalore 01/53/8547/AM-15/A-60/IC	1.1.15	15340 nos. of Rats (M/F)	865.71	Recommended by D/o AHD&F vide OM No.102-100/2014-Trade dated 23.1.15.
6.	National Brain Research Centre, Manesar 01/53/8550/AM-15/N-40/IC	6.1.15	80 nos. of Rats	7.41	Recommended by D/o AHD&F vide OM No.102-124/2014-Trade dated 10.2.15.
7.	National Brain Research Centre, Manesar 01/53/8549/AM-15/N-39/IC	6.1.15	40 nos. of Mice	9.84	Recommended by D/o AHD&F vide OM No.102-124/2014-Trade dated 10.2.15.

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25.2.2015

राज्य सरकार, दिल्ली
जय प्रकाश नारायण
Deputy Director General of Foreign Trade
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Deputy Director General of Foreign Trade

Chand Subhash Sharma, New Delhi 01/53/8/558/AM-15/C-31/IC	9.1.15	01 nos. of African Grey Parrot	NIL	Recommended by D/o AHD&F vide OM No.102-4/2014-Trade dated 23.1.15. Recommended by MoEF&CC vide OM No.3-3/2015-WL dated 23.1.15.
9. Parvinder Singh, Ferozpur 01/53/8/447/AM-15/P-33/IC	10.11.14	01 NO. OF DOG	nil	Recommended by AHD&F vide Letter No.102-12/2014-Trade dated 22.12.14.
10. Aqua Galaxy, Mumbai 01/53/8/531/AM-15/A-59/IC	23.12.14	258000 nos. of Ornamental fishes	19.00	Recommended by AHD&F vide Letter No.35029/3/2015-FY(Trade) dated 13.2.15.
11. Institute for Stem Cell Biology and Regenerative Medicine, Bangalore 01/53/17/353/AM-15/I-31/IC	30.12.14	100 nos. of Mice	0.62	Recommended by AHD&F vide OM No.102-70/2013-Trade dated 27.1.2015. Ex - Post Facto approval granted.
12. Tata Institute of Fundamental Research, Mumbai 01/53/162/Misc/AM-15/T-36/IC	15.4.14	100 nos. Fly Pupae (Species: Rhagoletis Pomonella) Vials.	1.09	Recommended by DBT vide letter No.BT/II/05/357/2012/PID dated 28.1.2015. Ex - Post Facto approval granted.

Part 2 - Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)

13. S.E. Power Ltd., Delhi 01/53/8/476/AM-15/S-115/IC	19.11.14	6375 Ton of Rubber Scrap / parings/ tyre scraps / rubber tube scraps / used rubber tyres cut into pieces/ used rubber tubes cut into pieces / moulded rubber waste	355.15	Recommended 1000 MTs by MoEF vide O.M. No. 5-36/2014-HSMD dated 17.12.14. Recommended 5355 MTs by DIPP vide O.M. No. 9/58/2014-TSW dated 16.12.14.
14. Shivalik Reclamations Pvt. Ltd., New Delhi 01/53/8/543/AM-15/S-130/IC	30.12.14	10000 MT of Tyres scrap (used and old cut in 2&3 pcs)	425.00	Recommended by MOEF vide OM No.23-60/2009-HSMD dated 19.9.14 (3 letters) Recommended 6131 MTs by DIPP vide OM No.9/5/2014-TSW dated 18.2.15.
15. Pilot Industries Ltd., Delhi 01/53/8/527/AM-15/P-52/IC	22.12.14	7500 MT of Lead Scrap Rains & Rails as per ISRI	5164.49	Recommended by DIPP vide O.M. No. 9/1/2015-TSW/15/ dated 22.1.15 & MoEF vide O.M. No. 23-213/2012-HSMD dated 25.9.2012 and 9.2.15. The case was approved on file. Ex - Post Facto approval granted.
16. Sundaram Industries Ltd., Chennai 01/53/162/940/AM-13/S-72/IC	13.10.14	1200 MTs of Used Industrial Solid tyres	319.20	MoEF and DIPP recommended the case. The case was approved on file. Ex - Post Facto approval granted.
17. Shree Vinayak Enterprises, Ahmedabad 01/53/8/544/AM-15/S-131/IC	31.12.14	15000 MT of Used Rubber Tyres & Tubes press and Baled, one cut, Multi cut and Shredded	1200	Recommended by DIPP vide OM No.9/4/2015 dated 22.1.2015 and MOEF vide OM No.23-232/2014-HSMD dated 28.1.2015. Ex - Post Facto approval granted.
18. Sunflex Recycling P Ltd., Ahmedabad 01/53/8/546/AM-15/S-132/IC	01.01.15	25000 MT Used rubber tyres & tubes with one cut, multi cut without cut, press and baled shredded	2000	Recommended by DIPP vide OM No.9/3/2015 dated 22.1.2015 and MOEF vide OM No.23-235/2014-HSMD dated 28.1.2015. Ex - Post Facto approval granted.
19. A.P Rubber Industries, Delhi 01/53/8/553/AM-15/A-62/IC	7.1.15	3000 MT of Used rubber tyres with multiple cuts /press baled	158.10	Recommended by DIPP vide OM No.9/6/2015 dated 22.1.2015 and MOEF vide OM No.23-91/2014-HSMD dated 22.1.2015. Ex - Post Facto approval granted.

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उप निदेशक, आयात निर्यात विभाग
Deputy Director General of Foreign Trade
विदेशी व्यापार निरीक्षण विभाग
Director General of Foreign Trade
वणिज्य विभाग/Deptt. of Commerce
सरकार, भारत/Govt. of India
नई दिल्ली, भारत

	Ambuja Cements Ltd, Gujarat 01/53/8/565/AM-15/A-63/IC	12.1.15	10000 MT of Tyre Chips (Shredded Tyres)	5.04	Recommended by DIPP vide OM No.9/7/2015/TSW dated 19.2.2015. Recommended 50,000 MT by MoEF vide O.M. No. 23-12/2009-HSMD dated 17.12.14.
21.	Tinna Rubber and Infrastructure Ltd., New Delhi 01/53/8/563/AM-15/T-37/IC	12.1.15	5000 MT of Tyres Scrap cut in 2&3 pcs	2.29	Approved subject to receipt of written comments from DIPP. Recommended by MoEF vide O.M. No. 5-22/2010-HSMD dated 15.1.15.
22.	Tinna Rubber and Infrastructure Ltd., New Delhi 01/53/8/564/AM-15/T-38/IC	12.1.15	5000 MT of Tyres Scrap cut in 2&3 pcs	2.29	Approved subject to receipt of written comments from DIPP. Recommended by MoEF vide O.M. No. 5-22/2010-HSMD dated 28.1.15.
PART-3 Ministry of Steel (MoS) and Ministry of Environment & Forest (MoEF)					
23.	A.R. Alloys P Ltd., Delhi 01/53/8/490/AM-14/A-70/IC	10.2.14	23.06 MT of NICKEL – ALLOYED SCRAP, APPROX. 43% NICKEL & 22% CHROMIUM	92.39	Recommended by M/o Steel vide Letter No. 2(14)2014-TW dated 10.2.15. MoEF vide letter No. 5- 16/2014-HSMD dated 25.9.14 has informed that permission of MoEF is not required.
PART-4 Department of Chemicals & Petrochemicals & M/o Environment & Forest (MoEF)					
24.	Slah Products, Jamnagar 01/53/162/671/AM-15/S-121/IC	1.12.14	450 MT of Acrylic Plastic Scrap	157.50	Recommended by MOEF&CC vide OM No.5-13/2010-HSMD dated 28.1.15 for 50 MTs. C&PC vide OM NO.25016/1/2014-PC-II Dated 21.1.15 has recommended 420 MTs.
Part 7 – Ministry of Environment & Forests [MoEF(O)]					
25.	Maser India Pvt. Ltd., New Delhi 01/53/8/529/AM-15/M-58/IC	23.12.14	1000 sets of Air conditioners Window / Split / Cassette with HCFC 22 (R22) Gas	220	Recommended by MOEF(O) vide OM No.11/1/2015-OC Dated 20.1.2015 Ex – Post Facto approval granted.
26.	Pearl Minechem, Udaipur 01/53/8/530/AM-15/P-53/IC	23.12.14	20000 nos. of Air conditioners Window / Split / Cassette with HCFC 22 (R22) Gas	4960	Recommended by MOEF(O) vide OM No.11/1/2015-OC dated 18.2.2015.
27.	Samui India, New Delhi 01/53/8/555/am-15/s-134/ic	8.1.15	14000 sets of Air Conditioners Split / Window / Cassette-type with Consisting of HCFC- 22 Gas	1708.00	Recommended MoEF vide OM No.11/1/2015-OC dated 20.1.15.
28.	Royal Industries, Delhi 01/53/8/512/AM-15/R-46/IC	15.12.14	800 MTs of Dichlorofluoroethane HCFC-141B	1031.25	Recommended by MOEF(O) vide OM No.11/2/2015-OC dated 2.2.15.
29.	Rio Agency, Chennai 01/53/8/516/AM-15/R-54/IC	19.1.15	6000 nos. of Multi Brand Split (In Door & Out Door Unit) Window Air conditioners HCFC-22 (R-22) Gas	2105.40	Recommended by MOEF(O) vide OM No.11/1/2015-OC dated 18.2.2015.
30.	Intex Technologies India Ltd., New Delhi 01/53/8/580/AM-15/I-39/IC	19.1.15	8190 nos. of Air conditioners Split, Window & Portable HCFC-22 (R-22)	1057.88	Recommended by MOEF(O) vide OM No.11/1/2015-OC dated 18.2.2015.
31.	Kaptaru Enterprises, New Delhi 01/53/8/579/AM-15/K-30/IC	19.1.15	7000 nos. of Air conditioners Split & Window HFCF-22 (R-22) Gas	1226.33	Recommended by MOEF(O) vide OM No.11/1/2015-OC dated 18.2.2015.

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Deputy Secretary General of Foreign Trade
 Director General of Foreign Trade
 Directorate General of Foreign Trade
 Ministry of Commerce
 Government of India

Part 8 – Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]

32.	Tata Steel Zoological Society, Jamshedpur 01/53/162/663/AM-15/T-34/IC	8.12.14	04 nos. of Zebra (M/F)	NIL	Recommended by MoEFCC(WL) vide OM No.3-59/2014-WL dated Jan 2015. Recommended by AHD&F vide O.M. No. 102-35/2011-Trade dated 22.12.14.
33.	Raji Mathew, Thirunanthapuram 01/53/162/658/AM-15/R-45/IC	8.12.14	01 no. of African Grey Parrot	NIL	Recommended by MOEF(WL) vide O.M. No. 3-4/2015/WL dated 3.2.15. Recommended by DAHD&F vide O.M. No. 102-15/2014-Trade dated 8.1.15.

Part 9 – Department of Heavy Industry (DHI)

34.	The Lake Palace Hotels & Motels Pvt. Ltd., Udaipur 01/53/8/376/AM-15/T-26/IC	29.9.14	72 nos. of USED, RECONDITIONED PARTS OF CAR	6.75	Recommended by DHI vide Letter No.4/6/2014/TSW(B)(Part) Dated 3.2.2015. Ex – Post Facto approval granted.
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Part 11 – Defence Research & Development Organisation (DRDO)

35.	Srija Systems P Ltd., New Delhi 01/53/8/537/AM-14/S-125/IC	27.2.14	5 nos. of SIX SHOT LAUNCHER	0.5	Recommended by DRDO vide letter dated 2.1.15. Recommended by DGCA vide letter No. AV.15023/6/2014-AS dated 25.9.14
36.	Srija Systems P Ltd., New Delhi 01/53/8/536/AM-14/S-126/IC	26.2.14	4500 nos. of BIRDS WHISTLER & 4500 nos. BLANK CAL. 6MM	1.6	Recommended by MoD vide letter No.DIC/54001/M/12 dated 2.1.15. Recommended by DGCA vide letter No. AV.15023/6/2014-AS dated 25.9.14
37.	Tremendous Shooting Industries, Moradabad 01/53/8/597/AM-14/T-41/IC	14.3.14	4 nos. of .177 AIR RIFLE & 4 nos. of .177 AIR PISTOL	12.24	Recommended by MoD vide letter No.DIC/54001/M/04 dated 22.12.14.
38.	Srija System P Ltd., New Delhi 01/53/8/145/AM-14/S-45/IC	10.4.14	6 nos. of SHOT LAUNCHER, 24 nos. & 14 nos. of BIRD BOMB, 27,150 nos. of BIRD WHISTLERS, 35,250 nos. of RWS BLANKS 34500 nos.	20.1	Recommended by MoD vide letter No. DIC/54001/M/01 dated 2.1.2015.
39.	Tak Technologies Pvt. Ltd., New Delhi 01/53/8/258/AM-15/T-17/IC	7.8.14	1 no. of NIGHT VISION GOGGLES	1.51	Recommended by MoD vide letter No.DIC/54001/M/06 dated 22.12.14.
40.	Suntek, Dehradun 01/53/8/276/AM-15/S-70/IC	25.8.14	250 nos. of NIGHT VISION NV351	28.61	Recommended by MoD vide letter No.DIC/54001/M/07 dated 22.12.14 Recommended by MoEF(WL) vide letter No. 3-47/2014/WL dated 8.10.14
41.	Surya Telecom Pvt. Ltd., Panchkula 01/53/162/560/AM-15/S-100/IC	16.10.14	7 nos. of NIGHT VISION BINOCULARS	8.90	Recommended by MoD vide letter No.DIC/54001/M/08 dated 22.12.14.
42.	Audoviso P. Ltd., New Delhi 01/53/8/331/AM-14/A-50/IC	8.12.14	02 nos. of Night Owl Optics Night Vision Binocular (Model-NOB5X)	0.60	Recommended by MoD vide letter No. DIC/54001/M/05 dated 22.12.14.

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DR. JAYSHANKAR MEHRA
Deputy Secretary General of Foreign Trade
Secretary General of Foreign Trade
Ministry of Commerce
New Delhi

○	HEL Power Systems Ltd., Hyd 01/53/8/629/H-31/AM15/IC	12.2.15	40 Nos. Night Sight for 7.62 mm Dragunov Sniper Rifle (Vulcan 4.5 x Hdi with accessories)	63.56	MoD (HQ Northern Command) vide Letters No.PC- 28706/ACSFP/NSDSR/A/Arty has confirmed the supply orders for 40 Nos.
44.	HEL Power Systems Ltd., Hyderabad 01/53/162/751/H-28/AM15/IC	9.1.15	62 Nos. Night Vision Binoculars and 36 Nos. Night Vision Goggle	210.15	MoD (HQ Northern Command) vide Letters No.PC- 28706/ACSFP/NSDSR/A/Arty has confirmed the supply orders for 20 Nos. The balance quantity would be allowed on receipt of confirmation from MoD.
Part 12 – Ministry of Petroleum & Natural Gas (M/o P&NG)					
45.	Mahindra & Mahindra Ltd., Mumbai 01/53/8/168/AM-15/M-19/IC	27.6.14	30,800 ltrs. of FUELS	89.79	Recommended by P&NG vide O.M. No.P-19011/15/2014-Sup dated 20.1.15.
Part 13 – Department of Telecommunications (DoT)					
46.	Procomm Professional Communication, Mumbai 01/53/162/761/AM-15/P-56/IC	19.1.15	03 nos. of Transmitter SE-125 Southern Avionics co (Non- directional beacon)	26.19	WPC Wing of DOT, Mumbai vide Import License No.4523 dated 2.12.14 has given license and permission to import the item.
Part 14 – Ministry of Shipping (M/o Shipping)					
47.	Galvanisers India, Mumbai 01/53/8/219/AM13/G-15IC	7.12.14	Release of balance quantity of 800 Nos. Parachute Rocket, 3200 Nos. Hand Flare and 400 Nos. Orange Smoke	Propotionate	Recommended by Ministry of Shipping vide OM No.21018/1/2014- SBR dated 19.2.2015.
Part 15 – Directorate General of Civil Aviation (DGCA)					
48.	Interglobe Aviation Ltd., New Delhi 01/53/8/573/AM-15/I-36/IC	16.1.15	16 nos. of Transceiver & Weather Radar Transceiver	1289.13	Recommended by DGCA vide letter No.5-2151/2012-AI(I) dated 19.2.2015.
Part 17 – Department of Agriculture & Cooperation (DA&C), D/o F&PD and FCI					
49.	Chenab Impex Pvt. Ltd., Mumbai 01/53/8/519/AM-15/C-29/IC	16.12.14	6MTs Thai Jasmine Rice	25.00	Recommended by D/o Food & PD vide OM No.3-2/2012-Impex Dated 9.2.15.
Part 21 – Petroleum & Explosives Safety Organisation (PESO)					
50.	Indian Explosives Ltd., Kolkata 01/53/162/518/AM-15/I-28/IC	7.11.14	17640 Km of Excel Shock Tube Yellow Exp	438.56	Recommended by PESO vide E- 25(38)/80/2009/XVI dated 18.2.15.
51.	Schlumberger Asia Services Ltd., Mumbai 01/53/8/571/AM-15/S-136/IC	19.1.15	Explosives	798.72	Recommended by PESO vide E- 25(38)/60/2009/111 dated 5.2.15.
Part 22 – D/o Pharmaceuticals and M/o Environment Forest and Climate Change (Pharma&MoEF)					
52.	RiddhiPharma, Ankleshwar 01/53/162/503/AM-15/R-41/IC	7.11.14	650 MT of 1,3, Dichloro 2-Propanol as per E- application	604.98	Recommended by D/o Pharma vide Letter No. 36012/15/2014-PI-Norms dated 3.2.15.
53.	Ajanta Pharma Ltd., Mumbai 01/53/8/481/AM-15/A-53/IC	25.11.14	500 Kgs of Chloriodomethane	49.77	Recommended by D/o Pharma vide OM No.36012/14/2014-PI-Norms dated 20.1.15.
54.	Aarti Industries Ltd., Mumbai 01/53/8/486/AM-15/A-54/IC	1.12.14	200.40 Kg of Bromofluoromethane	213.80	Recommended by MoEF(O) vide O.M.No.11/2/2015-OC dated 7.1.15. Recommended by D/o Pharma vide Letter No. 36012/17/2014-PI-Norms dated 15.12.14.
Part 23 – Miscellaneous					
55.	International Environment Consulting, New Delhi	2.2.15	133 MBq AM-243 Radioisotope	6.50	Recommended by AERB Vide Ref. No. AERB/RSD/Res-NOC/BARC-

25.2.15

उत्तर प्रदेश सरकार
मुख्यमंत्री कार्यालय
अर्थ विभाग
अर्थ विभाग/Dept. of Commerce
एन.ए. रोड, नया दिल्ली
New Delhi

01/53/8/556/AM-15/I-37/IC				RCh/2014/10843 dated 8.2.14.
56. International Environment Consulting, New Delhi 01/53/8/575/AM-15/I-38/IC	21.1.15	4 MBq AM-241 Solution Radioisotope	1.50	Recommended by AERB Vide Ref. No. AERB/RSD/Res-NOC/KAPS /2015/88 dated 2.1.15.
57. Inter University Accelerator Centre, New Delhi 01/53/8/569/AM-15/I-40/IC	12.1.15	1x37 kBq Radionuclide: Na-22 with DKD Certificate	1.60	Recommended by AERB Vide Consent No. AERB/RSD/SS/PROC/NR-302/2014/10036 dated 7/13.11.14.
58. Airport Authority of India, New Delhi 01/53/8/522/AM-15/A-58/IC	16.12.14	06 nos. of ASR-MSSR Radar	7009.65	Recommended by M/o Civil Aviation vide O.M. No. AV.19017/1/2014-AAI dated 7.1.15.
59. Marico Ltd., Mumbai 01/53/8/53/AM-15/M-6/IC	29.10.14	6000 MT of Coconut Oil – Crude and Edible Grade.	5952.00.	The request of the firm was to change the description from Coconut Oil (Crude) to Coconut Oil (Crude & Edible Grade). Comments have been received from STC. The Committee decided to process the case on file.
60. Virayaga Traders, Madurai 01/53/162/559/AM-15/V-20/IC	16.10.14	70 containers of used Jute Bags	126.00	Recommended by Min. of Textiles vide OM NO.15/10/2013-Jut dated 2.2.2015. Ex-post-facto approval granted.

3.2 Following 148 cases were deferred:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (Rs. lakh)	Remarks
(I)	(II)	(III)	(IV)	(V)	(VI)
Part 1 – Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	Jai Research Foundation, Mumbai 01/53/8/45/J-2/IC	20.5.14	64 nos. of BEAGLE DOGS	127.57	DAHD&F vide letter No. 102-84/2014-Trade dated 28.8.14 has sought information from the AWBI
2.	Vinita Labs Ltd., Hyderabad 01/53/162/247/AM-15/V-7/IC	25.6.14	30 nos. of BEAGLE DOGS	23.40	DAHD&F vide letter No. 102-84/2014-Trade dated 28.8.14 & 16.2.15 has sought information from the AWBI
3.	S.K. Enterprises, W.B. 01/53/8/203/AM-15/S-53/IC	18.7.14	2,50,00,000 nos. of PRAWN (BABY), PANGAS (BABY), LIFE POND (BABY), TALAPIA & TALAPIA (MONOSE)	151.12	DAHD&F vide letter No. 102-93/2014-Trade dated 2.9.14 and 9.1.15 has sought information from the applicant
4.	Track Supreme Stud., Chandigarh 01/53/162/322/AM-15/T-14/IC	25.8.14	1 no. of STALLION & 4 nos. of BROODMARES	70.00	DAHD&F vide letter No. 102-139/2012-Trade dated 2.10.14 has sought information from the applicant
5.	Assam Livestock Dev. Agency, Gauhati 01/53/162/459/AM-15/A-43/IC	10.9.14	19,000 units of FROZEN BOVINE SEMEN	17.94	DAHD&F vide letter No. 102-193/2013-Trade dated 16.10.14 has sought information from the applicant
6.	Advinus Therapeutics Ltd., Bangalore 01/53/8/369/AM-15/A-45/IC	26.9.14	250 nos. of BEAGLE DOGS	224.48	DAHD&F vide letter No. 102-84/2014-Trade dated 27.10.14 has sought information from the AWBI
7.	Sri Baba Aquarium, Chennai 01/53/8/463/AM-15/S-111/IC	14.11.14	12000 Nos. of Ornamental fishes as per E-application.	106.56	DAHD&F vide letter No. 102-123/2014-Trade dated 22.12.14 has sought information from the firm.

25.2.15

उप निदेशक, विदेश व्यापार
Deputy Director General of Foreign Trade
उप निदेशक, विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार विभाग/Dept. of Commerce
नयाँ दिल्ली/Govt. of India

Part 16 - Ministry of Textiles (MoT) & Jute Commissioner (JtComm)					
133.	A2Z Infrastructure Ltd., Gurgaon 01/53/162/598/AM-14/A-63/IC	9.12.13	73,000 Mt Of Trims From Used & Shredded Clothes, Carpets, Rags, Scrap Twines, Cordage Upto 12"X12"	730.00	Comments sought from MoT on 5.11.14
134.	Beo Geo Projects India P Ltd., Karnapur 01/53/8/455/AM-15/ IC	11.11.14	1,00,00,000 nos. of Used Jute Bags as per E-application	2327.50	Comments sought from M/o Textiles (Jute section) on 20.11.14. Jute Commissioner vide Letter No. Jute (Econ)/IR/2014-II dated 28.11.14 has stated that the firm has not applied for registration with this office so far.
135.	Ramadevi Memorial Charitable Trust, Jhunjhunu 01/53/8/526/AM-15/R-47/IC	22.12.14	10800 MTs of Worn Clothing or worn articles	7090.20	Comments sought from Textiles on 06.1.15
Part 17 - Department of Agriculture & Cooperation (DA&C), D/o F&PD and FC					
136.	Rose International, Kolkata 01/53/8/603/AM-14/R-35/IC	24.3.14	10,000 MT of Fresh Potato	186.00	Comments awaited from DA&C
Part 18 - Department of Fertilisers (Dof)					
137.	NPL Bluesky Automotive Pvt. Ltd. Mumbai 01/53/8/406/AM-15/N-32/IC	15.10.14	1000 MT of Industrial Grade Urea	258.58	Comments sought from Dof on 24.10.14
Part 19 - Ministry of Youth Affairs & Sports (MoYA&S)					
138.	Shan Gun House, Gwalior 01/53/162/345/AM-15/S-63/IC	15.9.14	5 Nos. of Air Guns, 30 Nos. of Air Pistols, 75,000 Nos. of Air Pellets & 300 Pcs. of Co2 Capsules	5.10	Comments awaited from MoYA&S.
Part 21 - Petroleum & Explosives Safety Organisation (PESO)					
139.	Indian Explosives Ltd., Kolkata 01/53/162/446/AM-15/I-16/IC	3.9.14	Explosives	299.29	PESO vide Letter No. E-25(38)80/2009/III dated 12.11.14 has sought information from the firm.
Part 22 - D/o Pharmaceuticals and M/o Environment Forest and Climate Change (Pharma&MoEF)					
140.	Glenmark Generics Ltd., Mumbai 01/53/8/492/AM-15/G-42/IC	3.12.14	02 Kgs of Bromofluoromethane	10.40	D/o Pharma vide OM No.36012/16/2014/PI-Norms has certified the AU status and essentiality of import item. MoEF vide O.M.No.11/2/2015-OC dated 7.1.15 has sought the information from the firm.
141.	Granules India Ltd., Hyderabad 01/53/8/517/AM-15/G-48/IC	15.12.14	126,000 kgs of Acetic Anhydride	80.17	Pharma vide letter No.36012/09/2014-PI-Norms dated 5.1.15 has sought the information from firm.
142.	Granules India Ltd., Hyderabad 01/53/8/516/AM-15/G-47/IC	15.12.14	126,000 kgs of Acetic Anhydride	80.17	Comments sought from Pharma on 18.12.14.
143.	Granules India Ltd., Hyderabad 01/53/8/515/AM-15/G-46/IC	15.12.14	126,000 kgs of Acetic Anhydride	80.17	Comments sought from Pharma on 18.12.14.
144.	Granules India Ltd., Hyderabad 01/53/8/514/AM-15/G-45/IC	15.12.14	126,000 kgs of Acetic Anhydride	80.17	Comments sought from Pharma on 18.12.14.
145.	Granules India Ltd., Hyderabad 01/53/8/513/AM-15/G-44/IC	15.12.14	126,000 kgs of Acetic Anhydride	80.17	Comments sought from Pharma on 18.12.14.

25.2.15

Deputy Minister General of Foreign Trade
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Part 23 - Miscellaneous

146.	ILEAD Foundation, Kolkata 01/53/162704/AM-15/I-28/IC	17.12.14	40,000 pcs. Second Hand Books	3.86	Comments sought from M/o Human Resource Development
147.	Dr. Willmar Schwabe India Pvt. Ltd., New Delhi 01/53/8443/AM-14/W-7/IC	12.12.13	25 kgs Cochineal / Coccus Cacti / Dactylopius Coccus Costa	2.87	Recommended by D/o AYUSH vide O.M. No. Z.25023/30/2014-DCC (AYUSH) dated 12.12.14 Comments awaited from MoEF
148.	India Meteorological Deptt., M/o Earth Science, New Delhi 01/53/8551/AM-15/I-34	7.1.15	300 nos. (60 nos. each for next five years) Ozone Sounding Instruments	308.78	Comments sought from DoT.

3.3 Following 1 case was rejected:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (Rs. lakh)	Reason
1	J. Muthuraman, Tamilnadu 01/53/8495/AM-15/J-18/IC	3.12.14	01 nos. of Trophies	0.35	Rejected by MOEF(WL) vide Letter No.3-60/2014-WL dated 4.2.15.

3.4 Following cases are pending for more than a year due to want of comments from the applicant. The Committee decided to close the case, the committee reserve the right to re-open the case when the recommendation are received from the concerned technical Ministries:-

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (Rs. lakh)	Reason
1.	Tata Institute of Fundamental Research, Mumbai 01/53/162799/AM-14/T-38/IC	10.3.14	350 nos. of ZEBRAFISH	0.13	DAHD&F vide letter No. 35029/12/2011-Fy(Trade) dated 25.3.14 has sought information from the applicant.
2.	Director, A.M. & Veterinary, Meghalaya, Shillong 01/53/16250/AM-15/M-5/IC	22.4.14	100 nos. of PIGS (GROWERS)		DAHD&F vide letter No. 102-54/2014-Trade dated 19.9.14 has sought information from the applicant

Part 2 - Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)

3.	Ridhi Sidhi Phoop & Metal Industries, Jind 01/53/8508/AM-14/R-27/IC	3.2.14	100 MT of BATTERY SCRAP	201.6	DIPP vide letter No. 9/5/2014-TSW dated 7.3.14 has sought information from applicant. Comments awaited from MoEF
4.	Peters Tyre Recycling, Kerala 01/53/8536/AM-14/P-36/IC	13.2.14	3000 MT of WASTE TYRES IN CUTS TYPE	233.25	DIPP vide letter No. 9/17/2014-TSW dated 4.3.14 has sought information from the applicant
5.	Klean Industries, Thane 01/53/8623/AM-14/K-35/IC	3.4.14	60,000 Mt of Used Rubber Tyres With Multiple Cuts or Shredded or Press Baled	2239.20	DIPP vide letter No. 9/14/2014-TSW/68 dated 17.4.14 has sought information from the applicant. Comments awaited from MoEF

4. Next meeting of EFC No. 13/AM-15 will be held on 19.3.15 at 10.30 a.m.

5. The meeting ended with a vote of thanks to the Chair.

Chair
25.2.15

[Signature]
Deputy Secretary (Foreign Trade)
Ministry of Commerce & Industry
Government of India

8.	Hi-Tech Advance Products, Indore 01/53/8/446/AM-15/H-24/IC	10.11.14	01 sets of Veterinary Equipment/ Tranquilizer	1.95	It was decided in the last meeting that the case is to be considered on file as both DAHD&F&MoEF(WL) have not given their comments.
9.	Dorjitima Datta, Kolkata 01/53/162/643/AM-15/D-18/IC	25.11.14	16275 nos. of Ornamental fishes as per E-application.	13.83	AHD&F has sought information from the applicant vide O.M. No. 102-119/2014-Trade dated 2.1.15.
10.	Priyadarsini Aquarium, Chennai 01/53/162/626/AM-15/P-39/IC	18.11.14	100000 nos. of Live Ornamental fishes	12.00	AHD&F has sought information from the firm vide O.M. No. 102-46/2014-Trade dated 11.12.14.
11.	Hi World Aqua Systems, Chennai 01/53/8/482/AM-15/H-27/IC	26.11.14	90,000 Ornamental fishes	6.35	AHD&F has sought information from the firm vide O.M. No. 102-82/2014-Trade dated 2.1.15.
12.	Zen Groves and Farms, Telangana 01/53/8/506/AM-15/Z-7/IC	10.12.14	15 pairs of Wallabies, 15 pairs of Shetland pony, 10 pairs of Aplaca, 50 pairs of Ostriches, 25 pairs of Rhea, 20 pairs of Quessant Sheep and 50 pairs of Ferret	21.45	AHD&F has sought information from the firm vide O.M. No. 102-122/2014-Trade dated 5.1.15.
13.	Pashapali Kannan, Mumbai 01/53/162/706/AM-15/P-52/IC	17.12.14	01 no. of Guinea Pig	NIL	Comments sought from AHD&F on 19.12.14.
14.	Embassy Projects Pvt. Ltd., Bangalore 01/53/162/728/AM-15/E-30/IC	30.12.14	10 nos. of Sport Horses Starlight	57.90	AHD&F vide OM No.102-11/2013-Trade dated 10.2.15 has sought information from the firm.
15.	Tata Institute of Fundamental Research, Mumbai 01/53/162/673/AM-15/T-34/IC	4.12.14	10000 nos. of Drosophila Melanogaster Files/Stocks	21.00	AHD&F vide OM No.102-2/2015-Trade dated 15.1.15 has informed that the matter does not pertain to them. May be referred to D/o Biotechnology.
16.	Tata Institute of Fundamental Research, Mumbai 01/53/162/672/AM-15/T-35/IC	4.12.14	1525 nos. of Drosophila Melanogaster Files/Stocks	20.00	Comments sought from AHD&F on 8.1.15.
17.	Kandula Pameela Rani, Vijaywada 01/53/162/729/AM-15/K-27/IC	19.12.14	01 no. of Dog	0.04	Comments sought from AHD&F on 8.1.15.
18.	Reef Aquaria, Mumbai 01/53/162/739/AM-15/R-52/IC	2.1.15	50600 pcs. Of Ornamental fishes	81.13	Comments sought from AHD&F on 12.1.15.
19.	The Poona Stud Farm P Ltd., Pune 01/53/8/586/AM-15/P-60/IC	27.1.15	03 nos. of Broodmares	150.00	Comments sought from AHD&F on 10.2.15.

Part 2 - Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)

20.	Vishnu Reclamations, A.P. 01/53/162/97/AM-15/V-2/IC	12.5.14	1000 tons of Old Tyre Pieces	77.50	DIPP vide letter No. 9/23/2014-TSW dated 26.5.14 has sought information from the applicant Recommended 900 MT by MoEF vide letter No. 23-5/2014-HSMD dated 17.9.14
21.	MSS Rubber & Reclaims Pvt. Ltd., Ernakulam 01/53/8/12/AM-15/M-14/IC	2.6.14	3000 MT of Buffering Rubber Powder & Rubber Scrap	394.58	DIPP vide letter No. 9/2/2014-TSW dated 11.6.14 has sought information from the applicant Recommended by MoEF vide O.M. No. 5-26/2014-HSMD dated 17.12.14.
22.	Diamond Rubber Industries, Hyderabad 01/53/162/175/AM-15/D-5/IC	11.6.14	1992 MT of Tyre Scrap (Multicut / Shredded / Blocks / Granules / Rubber Crumb)	112.94	Recommended 697 MT by DIPP vide letter No. 9/31/2014-TSW dated 11.8.14 Comments awaited from MoEF
23.	Vinora Industries, Chennai 01/53/8/43/AM-15/V-5/IC	11.6.14	20,000 MT of Waste Parings & Scrap Of Rubber (Other Than Hard Rubber) & Cut Scrap	781.30	Recommended 5250 MT by DIPP vide letter No. 9/32/2014-TSW dated 11.8.14 MoEF vide letter No. 23-136/2014-

Order
25.2.15

DR. K. V. RAMANUJAM, IAS
Deputy Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce
Government of India
New Delhi

			Tyres (Radial / Nylon)		HSMD dated 22.7.14 has sought information from the applicant
24.	Gennext Hitec Rubber, Vellore 01/53/162/239/AM-15/G-15/IC	26.6.14	3000 Mt Of Waste Parings & Scrap Rubber (Other Than Hard Rubber) & Powder & Granules Obtained Therefrom	144.00	DIPP vide letter No. 9/37/2014-TSW dated 25.11.14 has sought information from the applicant Comments awaited from MoEF
25.	Sarita Metal Refinery, Thane 01/53/8/188/AM-15/S-45/IC	4.7.14	5000 Mt Of Drained Lead Acid Rains Battery	2100.00	Recommended 550 MT by DIPP vide letter No. 9/41/2014-TSW dated 11.11.14 Comments awaited from MoEF
26.	Gennext Hitech Rubber, Vellore 01/53/162/238/AM-15/G-14/IC	22.7.14	7000 Mt Of Rubber Tyres With One Cut In Bead Wire	315.00	DIPP vide letter No. 9/37/2014-TSW dated 8.10.14 has sought information from the applicant Comments awaited from MoEF
27.	Tirupati Udyog, Faridabad 01/53/8/234/AM-15/T-15/IC	28.7.14	29,200 Mt of Used Rubber Tyres & Used Tubes Scrap	1460.00	Recommended 6000 MT by DIPP vide letter No. 9/49/2014-TSW dated 18.9.14 Comments awaited from MoEF
28.	Balaji Udyog, Faridabad 01/53/8/241/AM-15/B-15/IC	4.8.14	25,600 Mt of Used Rubber Tyres & Used Tubes Scrap	1280.00	Recommended 6400 MT by DIPP vide letter No. 9/51/2014-TSW dated 16.9.14 Comments awaited from MoEF
29.	Shakambari Rubber P Ltd., Kolkata 01/53/8/251/AM-15/S-67/IC	7.8.14	4000 Mt of Used Automobile Rubber Tyres / Multiple Cut Tyres / Shredded	170.80	Recommended 1044 MT by DIPP vide letter No. 9/54/2014-TSW dated 8.10.14 MoEF vide Letter No. 5-35/2014-HSMD dated 24.11.14 has sought information from the firm.
30.	Sundaram Industries Ltd., Chennai 01/53/162/466/AM-15/S-78/IC	9.9.14	3000 Mt of Tyre Buffing Powder & Cut Tyres Upto 6" Long	412.51	DIPP vide letter No. 9/59/2014-TSW dated 17.9.14 has sought information from the applicant Comments awaited from MoEF.
31.	Green Rubber Granules Pvt. Ltd., Raigarh 01/53/8/344/AM-15/G-33/IC	7.10.14	56,000 Mt of Old / Used Tyres Scrap / Rubber Scrap (Press Baled / One Cut / Multicut / Shredded / Baled / Bags)	2777.70	DIPP vide letter No. 9/65/2014-TSW dated 16.10.14 has sought information from the applicant Recommended 10,000 MT by MoEF vide letter No. 23-187/2014-HSMD dated 26.9.14
32.	Shree Ganesh Rubber Products, Navi Mumbai 01/53/8/408/AM-15/S-101/IC	16.10.14	90,000 Mt of Used Rubber Tyre Scrap With Multiple Cuts or Press Baled Or Loose Form Or Shredded	4286.25	Comments sought from DIPP & MoEF on 24.10.14
33.	Sreemnt Eco Green Industries Pvt. Ltd., Hyderabad 01/53/8/446/AM-15/S-112/IC	14.11.14	50,000 MT of Old and Used Rubber Tyres (Cut/Shredded/Press Baled)	3100.00	MoEF recommended 4000 MT vide O.M. No. 23-134/2014-HSMD dated 17.12.14. DIPP vide O.M. No. 9/22/2013-TSW/263 dated 19/22.12.14 has sought information from the firm.
34.	Orient Industries, Mumbai 01/53/8/457/AM-15/O-6/IC	4.12.14	16200 MT of Used Rubber Tyres Scrap with multiple cuts or press baled or loose form or shredded	658.12	Comments sought from MoEF on 9.12.14. DIPP has not supported the proposal vide O.M No. 9/76/2014-TSW dated 19.12.14.
35.	Eps International, Surat 01/53/8/508/AM-15/E-25/IC	11.12.14	5500 Mt of Used rubber tyres baled & pressed shredded	223.79	Comments sought from MOEF on 16.12.14. DIPP vide O.M. No. 9/79/2014-TSW/1

25.2.15

उत्तर: 25.2.15
 Deputy Secretary General of Foreign Trade
 Ministry of Commerce and Industry
 Government of India

					dated 5.1.15 has sought information from the firm.
36.	Latha Rubber Industries, Pithapuram 01/53/162/682/AM-15/L-12/IC	9.12.14	700 MT of Rubber tyres/tubes scrap (1 or more cuts / shredded / baled)	47.77	Comments sought from DIPP & MOEF on 16.12.14.
37.	R.V. Industries, Delhi 01/53/162/699/AM-15/R-49/IC	15.12.14	8000 MTs of Used / Scrap Rubber Tyre (Cut / Shred / Pressed and Baled)	347.20	Comments sought from DIPP & MoEF on 24.12.14.
38.	Green Rubber Industries, Delhi 01/53/383/AM15/G-34/IC	25.9.14	15,000 MTs of Used Rubber Tyre with multiple or shredded or press based	6.09	Comments sought from MoEF on 10.10.14. DIPP sought information from the firm vide OM dated 27.10.14. Information awaited from the firm.
39.	Royal Green Industries, Noida 01/53/8594/AM-15/R-55/IC	2.2.15	2500 MT of Used Rubber Tyres with Multiple cuts / shredded / Granules / Press Baled	110.25	Comments sought from DIPP & MoEF on 11.2.15.
40.	JPNR Global Industries P Ltd., Pune 01/53/8545/AM-15/J-21/IC	27.1.15	15000 MT of Tyres Scrap cut into 3 pcs.	825.00	Comments sought from DIPP & MoEF on 12.2.15.
41.	AGC Ltd. Mumbai 01/53/162/837/AM-15/A-65/IC	4.2.15	40,000 MT of Tyre Chips	2041.6 0	Comments sought from DIPP & MoEF on 12.2.15.

Part 9 - Department of Heavy Industry (DHI)

42.	Scania Commercial Vehicles India P Ltd., Bangalore 01/53/162/77/AM-15/S-13/IC	4.6.14	146 Nos. of Used Testing Equipment	38.57	Comments sought from DIPP & MoEF on 20.5.14.
43.	Scania Commercial Vehicles India P Ltd., Bangalore 01/53/162/83/AM-15/S-14/IC	4.6.14	241 Nos. of Used Testing Equipment	12.56	Comments sought from DIPP & MoEF on 20.5.14.
44.	Minex Metallurgical Co. Ltd., Mumbai 01/53/162/87/AM-15/M-8/IC	5.5.14	10 Mt of Titanium Scrap	33.96	MoS vide letter No.2(15)2014-TW dated 12.1.15 has sought the information from the firm. MoEF vide letter No. 5-22/2014- HSMD dated 12.5.14 has sought documents from the applicant
45.	Modern India Con-Cast Ltd., Kolkata 01/53/8101/AM-15/M-13/IC	26.5.14	1,00,000 Mt of Ferro Manganese Slag	9840.00	MoS vide letter No.17(1)/2014-RM-1 dated 12.1.15 has sought the information from the firm. Recommended 13,000 MT by MoEF vide letter No. 5-12/2012- HSMD dated 25.9.14.
46.	Bansal Brothers, Raipur 01/53/8545/AM-15/B-26/IC	31.12.14	1260 MT of Titanium Scrap	3780.00	Comments sought from M/o Steel on 2.1.15.
47.	Rama Ferro Alloys and Finance Pvt. Ltd., Kolkata 01/53/8542/AM-15/R-51/IC	31.12.14	100 MT of Titanium Scrap	218.75	Comments sought from M/o Steel on 2.1.15.

Part 4 - Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)

48.	Tagros Chemicals India Ltd., Mumbai 01/53/162/604/AM-14/T-29/IC	19.12.13	20 kg of 111 TRICHLORO- TRIFLUOROETHANE	0.87	Comments awaited from DC&PC & MoEF.
49.	Clariant Chemicals India Ltd., Thane 01/53/162/688/AM-14/C-41/IC	31.1.14	50,000 kg of BROMO- CHLOROMETHANE	209.6	DC&PC vide letter No. 12022/38/2013-Ch.II dated 16.4.14 has sought information from the applicant MoEF vide letter No. 11/2/2014-OC

25.2.15

उत्तर, भारत सरकार, दिल्ली
उप-सचिव, विदेश व्यापार
Deputy Secretary General of Foreign Trade
विदेश व्यापार महासचिव कार्यालय
Secretary General of Foreign Trade
आर्थिक विभाग/Dept. of Commerce
भारत सरकार/Govt. of India
प्रमाणित किया गया
Date of Issuance: 14.02.2015

					dated 31.3.14 has sought information from the applicant
50.	UPL Ltd., Mumbai 01/53/8/205/AM-15/U-1/IC	18.7.14	1,86,000 Kg of Carbon Tetra Chloride	17.29	DC&PC vide letter dated 24.7.14 has sought information from the applicant MoEF vide OM NO.117/2015-OC dated 2.2.15 has given no objection.
51.	Hemant Industries Ltd., Mumbai 01/53/8/237/AM-15/H-10/IC	30.7.14	1,04,000 Kg of Carbon Tetra Chloride	9.37	Comments awaited from DC&PC. MoEF(O) vide letter No. C.II 11/7/2015-OC dated 2.2.15 has given no objection.
52.	Gujarat Agrochem Ltd., Mumbai 01/53/162/357/AM-1015/G-25/IC	30.7.14	120 Mt of Carbon Tetra Chloride	10.92	MoEF(O) vide letter No. C.II 11/7/2015-OC dated 2.2.15 has sought information from the applicant
53.	Tagros Chemicals India Ltd., Chennai 01/53/162/384/AM-15/T-18/IC	7.8.14	81 Mt of Carbon Tetra Chloride	7.41	MoEF(O) vide letter No. 11/7/2015-OC dated 2.2.15 has given no objection. Comments awaited from DC&PC.
54.	Meghmani Organics Ltd., Ahmedabad 01/53/8/259/AM-15/M-30/IC	7.8.14	1,50,000 Kg of Carbon Tetra Chloride	13.65	MoEF(O) vide letter No. C.II 17014/1/2014-Ch.II dated 2.2.15 has sought information from the applicant. Comments awaited from C&PC
55.	Bayer Vapi Pvt. Ltd., Gujarat 01/53/8/292/AM-15/B-19/IC	25.8.14	1,33,000 Kg of Carbon Tetra Chloride	12.36	DC&PC vide letter No. C.II 17014/1/2014-Ch.II dated 1.9.14 & 2.2.15 has sought information from the applicant Comments awaited from MoEF
56.	Gharda Chemicals Ltd., Mumbai 01/53/8/284/AM-15/G-28/IC	25.8.14	1,46,000 Kg of Carbon Tetra Chloride	13.29	DC&PC vide letter No. JI-17014/2/2014-Ch.II dated 1.9.14 has sought information from the applicant MoEF(O) vide letter No. 11/7/2015-OC dated 2.2.15 has given no objection.
57.	Heranaba Industries Ltd., Valsad 01/53/8/303/AM-15/H-15/IC	28.8.14	1,17,000 Kg of Carbon Tetra Chloride	18.13	DC&PC vide letter No. C.II 17013/2/2014-Ch.II dated 29.9.14 has sought information from the applicant MoEF(O) vide letter No. 11/7/2015-OC dated 2.2.15 has given no objection.
58.	Laxmi Remote (India) Pvt. Ltd., Delhi 01/53/8/400/AM-15/L-10/IC	9.10.14	27,00,000 Kg of Waste, Pairings & Scrap Of Plastic (Waste & Scrap Of Polymers Of Styrene)	502.20	Comments sought from DC&PC on 17.10.14 MoEF vide letter No. 5-37/2014-HSMD dated 11.11.14 has sought information from the applicant.
59.	Shi Balaji Enterprises, Madurai 01/53/8/509/AM-15/S-127/IC	11.12.14	190 MT of LDPE Films Scrap	32.00	Comments sought from C&PC on 16.12.14 MOEF recommend 150 MT vide O.M. No.17-13/2017-HSMD dated 18.9.14.
60.	Cipla Ltd., Mumbai 01/53/162/Misc/AM-15/C-32/IC	2.2.15	500 Kgs of Bromochloromethane	422.86	Comments sought from C&PC & MoEF on 2.2.15.

Adhik
25-2-15

उत्तर प्रदेश राज्य सरकार
उत्तर प्रदेश राज्य सरकार
Deputy Director General of Foreign Trade
उत्तर प्रदेश राज्य सरकार
Deputy Director General of Foreign Trade
उत्तर प्रदेश राज्य सरकार
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उत्तर प्रदेश राज्य सरकार
उत्तर प्रदेश राज्य सरकार

	Jai Shree Chamundna Ma Plastic, Bhavnagar 01/53/8/587/AM-15/J-20/IC	28.1.15	150 MTs Plastic (Industrial) scrap waste (HDPE, LDLE, PP & LLDPE)	65.41	Comments sought from C&PC on 5.2.15.
62.	Halliburton Offshore Service Inc., Mumbai 01/53/8/572/AM-15/H-29/IC	15.1.15	20000 lb of Chemical BE-6 Bactericide	435.07	Comments sought from C&PC & MoEF on 5.2.15.
Part 5 - Department of Electronics & Information Technology (DeitY) & Ministry of Environment & Forests (MoEF)					
63.	Amazon Seller Services P Ltd., Bangalore 01/53/8/514/AM13/A-73/IC	30.1.2013	11,937 nos. of Refurbished Kindle Device - E Book Reader	695.13	DeitY vide letter No. 16(5)/2013-IPHW dated 25.7.2013 & Letter No.W-50/1/2013-IPHW dated 14.10.14 has sought information from the applicant Recommended, subject to re-export by MoEF vide letter No. 23-61/2011-HSMD dated 5.10.2012.
64.	Orchid Infrastructure Developers Pvt Ltd., Gurgaon 01/53/8/510/AM-14/O-10/IC	4.4.14	5 nos. of BLADE SERVER	1.89	DeitY vide letter dated 1.5.14 & Letter No.W-50/1/2013-IPHW dated 14.10.14 has sought information from the applicant. Comments awaited from MoEF
65.	IBM India Pvt. Ltd., Bangalore 01/53/8/129/AM-15/I-7/IC	11.6.14	13,400 nos. of REFURBISHED SPARES PARTS	415.21	DeitY vide letter dated 26.9.14, 25.11.14, 2.1.15 has sought information from the applicant Recommended by MoEF vide letter No. 23-30/2011-HSMD dated 25.9.14 & letter No.5-12/2013-HSMD dated 18.9.14
66.	Nokia Solutions & Networks India Pvt. Ltd., Delhi 01/53/8/438/AM-15/N-35/IC	5.11.14	12,000 Nos. of Refurbished Second-Hand Used Replacement Spares of Telecom Equipment	3181.85	DeitY has sought information from the firm vide Letter No. 16(1)/2014-IPHW dated 11.12.14. Recommended 12000 nos. by MoEF vide O.M. No. 23-69/2011-HSMD dated 17.9.14.
67.	Hewlett-Packard India Sales Pvt. Ltd., Bangalore 01/53/8/421/AM-15/H-22/IC	28.10.14	3,11,398 Nos. of Refurbished Computer Parts For Warranty Replacement	22585.00	DeitY vide Letter No. 16(8)/2014-IPHW dated 26.12.14 has sought information from the firm. Recommended by MoEF vide O.M.No. 23-31/2011-HSMD dated 18.12.14.
68.	Ispec Heavy Engineering Ltd., Yamunanagar 01/53/8/418/AM-15/I-27/IC	27.10.14	1 No. of Used Digital Read Out Unit (Operator Interface)	0.75	DeitY has sought information from the firm on 1.12.14 & 13.1.15..
69.	Shree Krishna Corporation, New Delhi 01/53/8/378/AM-15/S-93/IC	29.9.14	06 nos. of Radio Remote Control	0.49	Comments sought from DOIT on 8.12.14.
70.	Adani Ports and Special Economic Zone Ltd., Ahmedabad 01/53/8/491/AM-15/A-55/IC	2.12.14	01 no. of Radio Remote Control with accessories	2.63	DoT vide letter No.P-11020/08/2012-PP dated 5.1.15 & 27.1.15 has sought information from the firm.
71.	Flextronics Technologies India Pvt. Ltd., Bangalore 01/53/8/538/AM-15/F-9/IC	29.12.14	146954 nos. of Refurbished Hard Disk Drives	9061.33	Comments sought from IT & MoEF on 12.2.15.
Part 6 - Department of Health & Family Welfare (DH&FW) & Ministry of Environment & Forests (MoEF)					
72.	X-Vision Healthcare, New Delhi 01/53/8/539/AM-14/X-2/IC	18.3.14	1 no. of CT SCAN MACHINE & 1 no. of Mammography Machine	22.16	Comments awaited from DH&FW & MoEF

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उद्योग विभाग/राज्य औद्योगिक विकास
उप निदेशक (आर.टी.एस.)
Deputy Director (General of Foreign Trade)
उद्योग विभाग, भारत सरकार
Directorate General of Foreign Trade
औद्योगिक विभाग/भारत सरकार
उद्योग विभाग, भारत सरकार
उद्योग विभाग, भारत सरकार

Part 7 - Ministry of Environment & Forests, Ozone Cell (MoEF(O))

73.	KPL International, Delhi 01/53/8526/AM-14/K-29/IC	11.2.14	300 MTs HCFC 141B	378	Case is under examination on file as recommended by MOEF vide OM dated 30.12.2014
74.	Jet Airways (India) Ltd., Mumbai 01/53/8559/AM-15/J-19/IC	9.1.15	100,000 MT Aviation Turbine Fuel (ATF)	50000	Case approved under para 2.11 of FTP.
75.	Refex Industries Ltd., Chennai 01/53/8447/AM-15/R-8/IC	20.5.14	1000 MT Of Dichloro Fluoro Ethane Refrigerant - R141b	1351.05	Comments awaited from MoEF(O)
76.	S.H. Marketing, Chennai 01/53/8502/AM-15/S-122/IC	8.12.14	5000 nos. of Multi Brand Window, Split, Cassette Type Air conditioners	1085.	MOFF (O) vide O.M. No. 11/1/2014-OC dated 23.12.14 has sought information from the firm.
77.	Pooja Impex, Thane 01/53/162780/AM-15/P-59/IC	10.1.15	5000 nos. of Air conditioners HCFC-22 (R-22) Gas	240.00	Comments sought from MoEF (O) on 10.2.15.

Part 8 - Ministry of Environment & Forests, Wildlife Division (MoEF(WL))

78.	A.M. Industrial Enterprises, New Delhi 01/53/162324/AM-15/A-29/IC	24.7.14	2 pcs. of BUSHNELL NIGHT VISION BINOCULAR 2.5 X 40 MM GEN 1 NV	0.72	Comments awaited from MoEF(WL)
79.	MOD, Kochi 01/53/162344/AM-15/M-26/IC	28.7.14	1 No. Of Skull Buffalo Caltex Jasmine White, 1 No. Of Skull Buffalo Caltex Tora White & 1 No. Of Skull Cow Flower	0.4	MoEF(WL) vide letter No. 3-41/2014/WL dated 12.8.14 has sought information from the applicant
80.	Brahmadiri Dev. Society, Wayanad, Kerala 01/53/8136/AM-15/B-11/IC	11.7.14	1 No. Of Karl Scherer (Germany Make) Penetrating Bolt Stunner Model KI With 0.25 Caliber High Power Cartridges 6.8915 Mm (10,000 Pcs.)	2.76	Comments awaited from MoEF(WL)
81.	Principal Chief Conservator of Forest, Andhra Pradesh 01/53/162601/AM-15/P-34/IC	7.11.14	250 nos. of SKU No. 31046, M88 Security 12 GA Shotgun 20" Barrel, Syn Stock, Bead sight Blue	38.39	The case was inadvertently shown in the approved caes of EFC Minutes dated 4.12.14. However MoEF(WL) has sought information from the applicant.
82.	Kushadeep Singh Dhillon, Chandigarh, 01/53/8271/AM-14/K-18/IC	10.9.13	01 pcs. Of Animal Trophy	0.30	Comments sought from MoEF (WL) on 24.9.14.
83.	Mohammed FatehFaiz Bin Jung, Hyderabad 01/53/162644/AM-15/M-54/IC	25.11.14	14 nos. of Trophies	1.36	Comments sought from MoEF (WL) on 3.12.14.
84.	Dy. Conservator of Forests, Port Blair 01/53/162633/AM-15/C-28/IC	19.11.14	03 sets of Syringe Projector & their accessories	3.89	Comments sought from MoEF (WL) on 28.11.14.
85.	J. Cherthilrajan, Tamilnadu 01/53/8495/AM-15/J-17/IC	3.12.14	01 no. of Trophies	0.48	Comments sought from MoEF (WL) on 8.12.14.
86.	Hi Tech Advance Products, Indore 01/53/8588/AM-15/H-30/IC	28.1.15	09 sets of Equipment /Tranquilizer Equipment	13.29	Comments sought from MoEF (WL) on 12.2.15.

Part 9 - Department of Heavy Industry (DHI)

87.	Sundram Fasteners Ltd., Chennai 01/53/805/AM-15/S-2/IC	9.4.2013	1100 lbs of Chromium Powder	6.73	DHI vide letter No. 7(9)/08-TSW(B)22 dated 5.5.14 has sought information from the applicant
88.	Vidur Tools Pvt. Ltd., Navi Mumbai 01/53/162803/AM-14/V-40/IC	29.10.14	38 MT (balance quantity) of Tungsten Scrap as per letter dated 29.10.14	On Proportionate value	DHI vide U.O. 7/4/2009/TSW(B) dated 5.12.14 has sought information from the firm.

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	Sandvik Asia Pvt. Ltd., Pune 01/53/162/683/AM-15/S-126/IC	9.12.14	325 nos. of Used Tools for testing and analysis	100.83	Comments sought from Heavy Industry on 16.12.14.
90.	Uday Sound 01/53/162/580/AM-14/U-8/IC	12.11.14	01 no. of Used Generator Set	10.75	The case was rejected in the EFC meeting dated 17.7.14. The firm has requested to re-consider their application on 12.11.14. Comments sought from Heavy Industry on 8.1.15.
Part 10 - Ministry of Home Affairs (MHA)					
91.	Narendra Explosive Ltd., Delhi 01/53/8/464/AM-14/N-23/IC	1.1.14	1000 Sets Of NON LETHAL ANTI RIOT COMPONENTS & PARTS OF GRENADES	10.98	MHA vide letter No. IV-2011/22/12-Prov.II dated 11.3.14 has informed that the required documents have not been provided by the applicant
92.	ARP Operation A.S., Mumbai 01/53/8/511/AM-14/A-74/IC	5.2.14	60 Nos. Of Signal Cartridges	0.77	MHA vide letter No. IV-2011/11/1213 -Prov.I -9916 dated 29.12.14 has informed that the case pertain to MHA (IS Division).
93.	Aakur Florides, Ghaziabad 01/53/8/04/AM-15/A-1/IC	15.4.14	Blank Firing Guns & Cartridges	11.11	MHA vide letter No. IV-2011/11/1213 -Prov.I-9916 dated 29.12.14 has informed that End user is a private firm which is beyond the purview of Prov wing and action is to be taken by DGFT.
94.	Jayashree Consulting India, Orissa 01/53/162/861/AM-14/J-26/IC	8.5.14	4 Nos. of Night Vision Monoculars & Accessories	7.68	MHA vide letter No. IV-2011/11/1213 -Prov.I -9916 dated 29.12.14 has sought information from the firm.
95.	Adtl. Director General of Police, Intelligence Dept., Hyderabad 01/53/162/376/AM-15/A-37/IC	11.8.14	1 No. Of Electrical Disruptor Model Water Jet Disrupter-Wjd-1 & 125 Nos. Of Cartridges	11.35	MHA vide O.M. No. IV-24011/11/2013-Prov.I-9873 dated 19.12.14 has stated that actual importer should apply for license.
96.	Director General of Police, Maharashtra, Mumbai 01/53/162/404/AM-15/M-32/IC	14.8.14	10 Nos. of Water Jet & 500 Nos. of Cartridges	108.80	MHA vide letter No. IV-24011/11/2013-Prov-I/9916 dated 29.12.14 has sought original end user certificate and a copy of supply order from the applicant.
97.	National Security Guard, New Delhi 01/53/162/426/AM-15/N-21/IC	27.8.14	1 No. of Eye Ball B&M Nir System (Model-020-Eb-Ri) With Complete Set Of Deployment Kit	7.81	MHA vide letter No. IV-24011/11/2013-Prov-I -9873 dated 19.12.14 has sought information from NSG
98.	National Security Guard, New Delhi 01/53/162/450/AM-15/N-23/IC	8.9.14	Spybowl 360° Kit	19.66	MHA vide letter No. IV-24011/11/2013-Prov-I dated 24.9.14 has sought information from NSG
99.	Syndicate Innovation International Ltd., Delhi 01/53/8/314/AM-15/S-77/IC	9.9.14	9792 Pcs. of Blank Pistol, Revolvers & Cartridges	15.78	MHA vide letter No. IV-2011/11/1213-Prov.I dated 29.12.14 has informed that the case pertain to M/o Youth Affairs.
100.	Dinex India P Ltd., Dehradun 01/53/8/315/AM-15/D-14/IC	19.9.14	1,50,000 Nos. of Paper Tube Primed Hulls, 12 Gauge, 12mm Brass	6.28	Comments awaited from MHA
101.	DG, National Security Guard, New Delhi 01/53/162/488/AM-15/N-26/IC	18.9.14	1 System of Four Wheeled Tactical Robot (Model-Eye Drive B&W Visible Illumination Robot Va.3 Enhanced)	23.90	MHA vide letter No. IV-24011/11/2013-Prov-I -9873 dated 19.12.14 has sought information from NSG
102.	Mel Systems & Services Ltd., Chennai 01/53/162/1/AM-15/M-41/IC	8.10.14	1 No. of Through Wall Radar	14.80	Comments sought from MHA on 17.10.14

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103.	Tata Advanced Systems Ltd., Hyderabad 01/53/162/563/AM-15/T-30/IC	13.10.14	1 No. of Aeroplane & Other Aircrafts of Unladen Weight Not Exceeding 2000 Kg	1485.95	Reply given by DGCA vide letter No. 5-2352/2014-AI(2) dated 31.10.14. Comments sought from MHA on 20.11.14
104.	Syndicate Innovation International Ltd., Delhi 01/53/8/555/AM-14/S-133/IC	21.10.14	1000 Pcs. Of Air Rifles & Air Pistol of .177 Caliber	282.48	Comments sought from M/o Home Affairs (Arms section) on 20.11.14.
105.	Reliance Industries Ltd., Mumbai 01/53/8/116/AM-14/R-8/IC	29.5.201 3	02 Nos. of Night Vision Google	9.38	MHA (Coordination Div.) vide O.M. No. A-50012/124/2014-Coord.1(A) dated 26.12.14 has sought information from DGFT.
106.	Mel Systems and Services Ltd., Chennai 01/53/171/316/AM-15/M-52/IC	25.11.14	01 no. of Denix Russian AK-47 Assault Rifle & 01 no. of Denix Replica M92 Automatic Pistol	0.19	Comments sought from DRDO on 29.12.14. MHA vide I.D.No.IV-13011/22/12- Prov.II/112 dated 16.1.15 has requested to sought information from the firm.
107.	Simson Gun House, Mangalore 01/53/162/576/AM-15/S-103/IC	24.10.14	6000 nos. V331622/30- 06/Spring field-sp, type /2937, grs/ 180 g/ 11.7 Cartridges	3.48	Comments sought from MHA-IS-1 Division on 29.12.14.
108.	Kawatras, Shimla 01/53/162/Misc/AM-15/K-28/IC	2.2.15	02 nos. of Night Vision Binocular/Goggles and 8 nos. of Night Vision Monocular	9.00	Comments sought from MHA on 2.2.15.
109.	VW Defsys Pvt. Ltd., New Delhi 01/53/8/74/AM-15/W-8/IC	16.1.15	07 nos. of Optical Night Sight-ONS 3 with 2 nd +IIT	13.22	Comments sought from MHA on 5.2.15.
Part 11 – Defence Research & Development Organisation (DRDO)					
110.	Cassiopea Consultants Pvt. Ltd., New Delhi 01/53/8/68/AM-14/C-32/IC	4.2.14	9 Nos. of Holographic Weapon Sight	2.45	DRDO vide letter No. DIC/54001/M/01 dated 4.4.14 has sought information from applicant.
Part 12 – Ministry of Petroleum & Natural Gas (MP&NG)					
111.	Bosch Ltd., Bangalore 01/53/8/56/AM-14/B-35/IC	24.3.14	DIESEL	141.76	Comments awaited from MP&NG
112.	Bristol Petroleum P Ltd., West Bengal 01/53/8/57/AM-15/B-7/IC	28.4.14	20,00,000ltrs. of Used Oil & Waste Oil	640.00	Comments awaited from MP&NG.
113.	Sunshield Chemicals Ltd., Mumbai 01/53/162/122/AM-15/S-25/IC	27.5.14	150 MT of nonene - type 25	167.73	Comments awaited from MP&NG
114.	Honda Motorcycle & Scooter India P. Ltd., Gurgaon 01/53/8/553/AM-14/H-41/IC	2.7.14	608 Kg Of Cec-Legislative Fuel RF-02-03 Oxy. Cont.<0.1%	2.05	MP&NG vide letter No. P- 19011/8/2014-Sup dated 3.11.014 has sought information from the applicant
115.	Pesco Beam Environmental Solutions P Ltd., Sriperumbudur 01/53/162/460/AM-15/P-24/IC	10.9.14	18 kg of WASTE OIL	0.80	P&NG vide OM No.P-19011/9/2014- Sup dated 28.1.15 has sought some information.
116.	Shree Durgai Lubes, Tamilnadu 01/53/162/607/AM-15/S-110/IC	7.11.14	2000 Ton per annum of Used Engine Oil	150	Comments sought from P & NG on 17.11.14.
117.	India Yamaha Motor Pvt. Ltd., New Delhi 01/53/8/372/AM-15/I-23/IC	25.9.14	296 Kilograms of Gasoline	1.94	P&NG vide letter No. P- 19011/17/2014-Sup dated 12.1.015 has sought information from firm.
118.	Radian Lubes Pvt. Ltd., Nagpur 01/53/8/479/AM-15/R-42/IC	24.11.14	1575 MTs of Used oil	281.33	P&NG vide OM No.P- 19011/18/2014-Sup dated 23.1.15 has sought information from the firm.

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	Ford India Pvt. Ltd., Gurgaon 01/53/8/520/AM-15/F-8/IC	16.12.14	25500 Kilograms of Euro-4- Diesel	77.57	Case withdrawn as it was approved on file under para 2.11 of FTP.
120	Shell India Markets Pvt. Ltd., Chennai 01/53/8/504/AM-15/S-123/IC	8.12.14	86.25 Litre of Natural Gasoline, Aviation turbine fuel, High Speed Diesel, Kerosene as per E-application.	0.071	P&NG vide OM No.P-19011/17/2014-Sup dated 27.1.15 has requested that firm may be asked to provide technical specification and justification etc.
121.	Pon Pure Chem Pvt. Ltd., Chennai 01/53/8/567/AM-15/P-55/IC	12.1.15	1500 MTs of Exxsol-D40 as per ANF2	865.80	Comments sought from P&NG on 4.2.15.

Part 13 – Department of Telecommunications (DoT)

122.	Aytech Digital Equipment Pvt. Ltd., New Delhi 01/53/8/131/AM-15/A-18/IC	12.6.14	200 pcs. of TRANSMITTERS	930.08	Comments awaited from DoT
123.	Herrnknecht India Pvt. Ltd., Chennai 01/53/162/329/AM-15/H-7/IC	4.9.14	1 No. of Radio Control Transmitter, 1 No. of Radio Control Address Unit & 1 No. of Radio Module	5.97	Comments awaited from DoT
124.	Nirma University, Ahmedabad 01/53/162/581/AM-15/N-34/IC	24.10.14	2 nos. of Radio Remote Control Apparatus	0.80	DoT vide letter dated 5.1.15 has sought the information from the firm.
125.	Swami Vivekanand Shiksha Samiti Bhopal 01/53/162/588/AM-15/S-104/IC	27.10.14	1 no. of FM TRANSMITTER	2.10	Firm may be asked to obtain import license from Regional Licensing Office, Mumbai.
126.	Samagra Shikshan Avam Jan Kalyan Sansthan, Vidisha 01/53/162/526/AM-15/S-106/IC	2.10.14	1 no. of 50W TRANSMITTER	0.96	Firm may be asked to obtain import license from Regional Licensing Office, Mumbai.
127.	Ahlcon Parenterals India Ltd., New Delhi 01/53/8/445/AM-15/A-51/IC	10.11.14	01 Pc. Of Transmitter + Receiver 2693517 Machine No. 1143.13/324020	1.31	DoT vide letter NoP-11/14/4/2013-PP dated 27.1.15 has sought information.
128.	Maruti Suzuki India Ltd., New Delhi 01/53/8/593/AM-15/M-60/IC	2.2.15	150 nos. of Controller Assy, Auto Brake MR Revo 14F Frequency range; 76-77 GHz (Bosch P/No. 0265 B60 549)	341.77	Comments sought from D/o Telecommunication on 5.2.15. Officer from MUL made a small presentation emphasizing that the items sought to be imported by them are for human and vehicle safety and is compulsory in many European markets.
129.	Rajatdeep Overseas P Ltd., Delhi 01/53/8/207/AM-15/R-24/IC	11.7.14	220,000 Pcs Part of Car Alarm Systems	3.75	DoT vide letter No.P-11020/8/2012-PP dated 5.1.15 has informed that applicant is required to obtain Equipment Type Approval Certificate from the concerned Regional Licensing Office of WPC Wing for frequency band 433-434.

Part 14 – Ministry of Shipping (M/o Shipping)

130.	Analgated Wireless Pvt. Ltd., Mumbai 01/53/8/231/AM-15/A-31/IC	28.7.14	30 nos. of Search & Rescue Transponders (Sart)	6.61	M/o Shipping vide letter No. Sy-21018/1/2014-SBR dated 27.8.14 has sought information from MHA
131.	Electronic Lab, Mumbai 01/53/8/539/AM-15/E-29/IC	29.12.14	01 no. of Marine Radar Model No. MDC-921 Make with accessories	1.18	Comments sought from M/o Shipping on 7.1.15.

Part 15 – Directorate General of Civil Aviation (DGCA)

132.	Sanjay Thapar VM, New Delhi 01/53/162/377/AM-15/S-65/IC	4.8.14	1 no. of Hot Air Balloon	5.15	Comments awaited from DGCA
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Directorate General of Foreign Trade
Ministry of Commerce
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